

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Transfer Petition (Civil) No. 17 of 2020

Indrani Gupta @ Dolly Gupta	----	---	---	Petitioner
Versus				
Ashish Kumar Gupta	---	---	---	Opp. Party

CORAM: HON'BLE MR. JUSTICE APARESH KUMAR SINGH

For the Petitioner: Mr. Dinesh Kumar, Advocate

05/ 17.04.2021 Service has been effected upon opposite party in both modes. However,
he has not entered appearance.

In order to grant one more indulgence, matter be listed on 30.04.2021.

(Aparesh Kumar Singh, J)

Ranjeet/